



**- NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 146/BB/ 2017	-	Admission	Rule-7 of IB	Aeromech Technologies Pvt. Ltd. Vs Indian Overseas Bank

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
		<i>Respondent.</i>	 ADITHYA KUMAR H.P. [9901571789]
	<i>N.V.PRAKASH FOO. S. MANJUNNAH 9962300542</i>	<i>Petitioner.</i>	 N.V. PRAKASH

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry raised some objections. Counsel for Petitioner is directed to comply the same. Sri S.N.Keshav Bhat of Bhat & Co., Advocate filed vakalath for Respondent/Financial Creditor. For compliance and also for filing objections, list it on 07/1/2017.


Member (T)


Member (J)